

LOK SABHA DEBATES

Vol. VI First day of the Second Session of Tenth Lok Sabha No. 1

LOK SABHA

Wednesday, November, 20, 1991/ Kartika 29, 1913 (Saka)

The Lok Sabha met at Eleven of the Clock

[MR. SPEAKER in the Chair]

MEMBERS SWORN

Shri P.V. Narasimha Rao (Nandyal)

Shri Sharad Chandra Govindrao Pawar (Baramati)

Kumari Suryakanta Patil (Nanded)

Shri K.P. Singh Deo (Dhenkanal)

Capt. Satish Kumar Sharma (Amethl)

Shri Chattarpal (Bulandshahar)

Shri Birsingh Mahato (Purulia)

11.05 hrs

[English]

OBITUARY REFERENCES

MR. SPEAKER: Hon. Members, as we meet today after an interval of two months, it is my sad duty to inform the House of the demise of four of our former colleagues namely Sarvashri Ramnath Goenka, Kinder Lal, K. Ananda Nambiar and K. Lakkappa.

Shri Ram Nath Goenka was a Member of the Fifth Lok Sabha During 1971-77 representing Vidisha Constituency of Madhya Pradesh. Earlier, he had been a Member of the Constituent Assembly and also a Member of the Provisional Parliament. Prior to that, he was a Member of the Madras Legislative Council during 1926-30.

A multi-faceted personality, Shri Goenka actively participated in the freedom struggle. His endeavours in drawing the attention of

the world community towards the plight of Indians fighting for independence and seeking the support of world leaders are too well known. The publications brought out by him during the pre-independence period and thereafter testify fully to his patriotic spirit and fearlessness. Two of his famous works namely 'India Ravaged' and 'Quit India' are an outstanding monument to his great contribution to the spread of nationalist movement.

He was among the first to suspend all his publications during the Quit India Movement in 1942 in consonance with the wishes of the Father of the Nation.

Shri Goenka was so deeply attached to the Liberation movement that in spite of being a nominee of the British Government in the Madras Legislative Council in 1926, he fully cooperated with the opposition in promoting nationalistic causes in the Legislature.

A doyen of Indian Journalism, Shri Goenka's greatest passion was the print media. He launched the Indian Express in 1932. Soon it became a multilinguistic newspaper under his able guidance. He used it effectively to put forth his nationalist views before the masses who were then reeling under systematic foreign oppression.

Shri Ram Nath Goenka passed away at Bombay on 5 October 1991 at the age of 89 years. In his death, the nation has lost a dynamic personality and a relentless crusader of freedom of the press and the democratic values. His incomparable services to the nation during the freedom struggle and later to Journalism will be remembered for a long time to come.

Shri Kinder Lal was a Member of Third, Fourth, Fifth and Eighth Lok Sabha during 1962-77 and 1984-89 representing Hardoi constituency of the State of Uttar Pradesh. Earlier, he had been a Member of the Uttar Pradesh Legislative Assembly during 1952-57.

An agriculturist by profession, Shri

Kinder Lal served on several organizations connected with upliftment of weaker sections of the society. During his long parliamentary career, he focussed the attention of the House to the problems faced by the under privileged and the downtrodden.

He took keen interest in propagating various schemes of public welfare.

Shri Kinder Lal passed away on 5 October, 1991 at Hardoi at the age of 77 years after a prolonged illness.

Shri K. Ananda Nambiar was a member of the First, Third and Fourth Lok Sabha during 1952-57 and 1962-70 representing Mayuram and Trichirappalli constituencies of erstwhile State of Madras. Earlier, he had been a Member of the Madras Legislative Assembly during 1946-51.

A prominent trade unionist and social worker, he always endeavoured to focus the problems faced by the working class both inside and outside Parliament. He was deeply involved in the welfare of Railwaymen.

During his long parliamentary career, he actively participated in the proceedings of the House and made valuable contributions thereto.

Shri Nambiar passed away on 11 October, 1991 at Trichirappalli at the age of 73 years after prolonged illness.

Shri K. Lakkappa a sitting Member of the Karnataka Legislative Assembly was earlier a Member of Lok Sabha successively for four terms during Fourth to Seventh, representing Tumkur constituency of the State of Karnataka between 1967 to 1984. Earlier, he had been a Member of the then Mysore Legislative Assembly from 1962-67.

An active political and social worker, he took keen interest in the spread of education in his constituency and also founded an association to fight for the cause of unemployed educated youth in the State. He worked relentlessly for the upliftment of the rural poor.

An able parliamentarian, Shri Lakkappa during his long parliamentary career lost hardly any opportunity to raise the problems faced by Kisans, labourers, youth and rural masses. He served on various Parliamentary and Consultative Committees attached with various Ministries.

Shri Lakkappa passed away at Bangalore on 8 November, 1991 at the age of 62 years.

We deeply mourn the loss of these friends and I am sure the House will join me in conveying our condolences to the bereaved families.

Friends, I have to make reference to a recent tragedy with engulfed Garhwal region of the neighbouring State of Uttar Pradesh.

As the House is aware, on 20 October, 1991, a severe earthquake rocked all the eight hill districts as well as adjoining districts of Uttar Pradesh. Hundreds of human lives were lost and large scale loss occurred as a result of this devastating earthquake. Thousands of families have become homeless and subjected to enormous miseries and sufferings. Already relief work on a large scale is going on.

The House would join me in expressing our deep sorrow and sympathies to the affected families.

The House may stand in silence for a short while to express its sorrow.

The Members then Stood in Silence for a Short While.

11.15 hrs

WELCOME TO THE MALDIVIAN PARLIAMENTARY DELEGATION

[English]

MR. SPEAKER: Hon'ble Members, at

the outset, I have to make an announcement.

On my own behalf and behalf of the Hon'ble members of the House. I have great pleasure in welcoming His Excellency Mr. Ahmed Zaki, Speaker of the Citizens' Majlis of Maldives and the Hon. Members of the Maldivian Parliamentary Delegation who are on a visit to India as our honoured guests.

The other Hon. Members of the delegation are:-

1. Mr. Abdulla Farouk Hassan, MP
2. Mr. Ali Mohamed, MP
3. Mr. Abdul Haseeb, MP

The delegation arrived Delhi on 18 November, 1991 evening. They are now seated in the special box. We wish them a happy and fruitful stay in our country. Through them we convey our greetings and best wishes to the President, Citizens' Majlis, the Government and the friendly people of Republic of Maldives.

11.16 hrs.

ORAL ANSWERS TO QUESTIONS

[Translation]

Alleged Misappropriation of DDA Funds

- †
- *1. SHRI SHRAVAN KUMAR PATEL:
SHRI SHIV SHARAN VERMA:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the investigation into the alleged misappropriation of funds of the Delhi Development Authority amounting to Rs. 20 crores allocated for developmental work of East Delhi has since been completed;